

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4475
TO BE ANSWERED ON 22.03.2018

POOR IMPLEMENTATION OF PMGSY

4475. SHRI DUSHYANT CHAUTALA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has set a target to provide all-weather connectivity to all the habitations by March 2019 under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;
- (b) whether the Government is concerned about the poor implementation of the said scheme in several States due to inadequate fund allocation and if so, the details thereof; and
- (c) the steps taken by the Government to monitor the implementation of PMGSY in States to achieve the target to provide all weather connectivity to all the habitations under the said scheme by March 2019?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to complete the connectivity mandate of the balance eligible habitations under PMGSY-I by March, 2019, much before the earlier set target date of 2022.

(b): Under PMGSY funds are being provided to the states as per their demand for funds and the fulfillment of stipulated conditions laid down in the scheme guidelines. There is no inadequacy of fund allocation. State-wise details of fund allocated and released under PMGSY during the years 2014-15 to 2017-18 (as on date) are annexed.

(c): In order to achieve the targets of New Connectivity under PMGSY by March 2019, all State governments have formulated an action plan to complete all sanctioned works within the stipulated time frame, by preparing a time-line for Project Implementation Unit (PIU) wise completion of road works. The progress of implementation of PMGSY is regularly monitored by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered Committee Meetings with the States etc. At District level, the District Development Coordination and Monitoring Committee (DISHA) headed by a Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. Special review meetings are also held by Secretary/Additional Secretary, Ministry of Rural Development with Chief Secretaries of the States. Review meetings were held at the level of Minister of Rural Development with all the States on 15th December, 2017 and 28th February, 2018. The following additional steps have been taken by the Ministry to ensure effective and timely implementation of PMGSY:

- (i) Additional Programme Implementation Units (PIUs) set up for augmenting the execution capacity of the State.
- (ii) Provisions in the Standard Bidding Document (SBD) rationalized.
- (iii) Training to field engineers, contractors and their staff, imparted regularly for capacity building.
- (iv) Regular outreach programmes for contractors, organized at State level.

Annexure

Annexure referred in part (b) of Lok Sabha Unstarred Question No 4475 due for 22.3.2018

Statement showing Allocation and Release under Pradhan Mantri Gram Sadak Yojana (PMGSY)

(Rs in Crore)

SL.No	State	2014-15		2015-16		2016-17		2017-18	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release (as on 20.3.2018)
1	Andhra Pradesh	32.98	32.9833	379.20	379.20	197.59	197.59	92.37	92.37
2	Arunachal Pradesh	345.92	345.92	375.00	375.00	421.00	205.92	700.00	700.00
3	Assam	316.07	316.07	347.82	347.82	475.76	475.76	575.58	575.58
4	Bihar	1548.16	1548.16	2781.00	2781.00	3002.77	2958.34	1349.31	1349.31
5	Chhattisgarh	270.75	270.75	498.00	498.00	718.00	449.81	338.96	338.96
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	418.77	418.77	474.10	474.10	31.04	31.04	0.00	0.00
8	Haryana	218.96	218.96	304.70	304.69	44.01	44.01	0.00	0.00
9	Himachal Pradesh	99.40	99.40	268.40	268.40	396.61	396.61	399.56	399.56
10	Jammu & Kashmir	416.60	416.60	488.00	488.00	786.00	755.61	1400.00	1400.00
11	Jharkhand	249.48	249.48	865.00	864.99	820.00	819.59	1122.26	1122.26
12	Karnataka	237.00	237.00	140.80	140.80	331.95	331.95	5.00	5.00
13	Kerala	151.41	151.41	151.00	151.00	180	179.45	169.13	169.13
14	Madhya Pradesh	708.00	708.00	1122.00	1122.00	1979.48	1979.48	1294.63	1294.63
15	Maharashtra	212.53	212.53	553.30	553.30	606	606.00	270.59	270.59
16	Manipur	100.00	100.00	299.80	299.80	417.82	412.19	231.50	231.50
17	Meghalaya	62.56	62.56	150.70	150.70	215.90	211.99	50.04	50.04
18	Mizoram	54.74	54.74	50.90	50.90	95.00	93.36	200.00	200.00
19	Nagaland	58.99	58.99	4.00	4.00	8.05	8.05	8.80	8.80
20	Odisha	1051.50	1051.50	1382.70	1382.70	1925.67	1925.67	2147.80	2147.80
21	Punjab	310.21	310.21	221.10	221.10	275.66	275.66	339.15	339.15
22	Rajasthan	425.66	425.66	559.90	559.90	571.00	559.41	1120.26	1120.26
23	Sikkim	94.59	94.59	68.60	68.60	138.16	138.16	337.00	337.00
24	Tamil Nadu	239.65	239.65	205.00	205.00	309.58	309.58	636.39	636.39
25	Tripura	187.36	187.36	274.83	274.83	447.00	392.37	135.38	135.38

26	Uttar Pradesh	638.70	638.70	1110.35	1110.35	1238.22	1234.87	866.81	866.81
27	Uttarakhand	314.92	314.92	409.20	409.19	550.20	550.20	702.21	702.21
28	West Bengal	1193.80	1193.80	1427.58	1427.58	1256.00	819.18	1058.35	1058.35
29	Telangana	0.88	0.88	273.730	273.73	146.03	146.03	99.22	99.22
Total		9959.58	9959.58	15186.71	15186.68	17584.49	16507.85	15650.28	15650.28